MINISTRY OF WOMEN AND CHILD DEVELOPMENT

NOTIFICATION

New Delhi, the 12th January, 2016

S.O. 110(E).—In exercise of the powers conferred by sub-section (3) of section 1 of the Juvenile Justice (Care and Protection of Children) Act, 2015 (2 of 2016), the Central Government hereby appoints the 15th day of January, 2016 as the date on which the said Act shall come into force.

[No. CW-II-11/4/2015-CW.II]
RASHMI SAXENA SAHNI, Jt. Secy.